apply to other kinds of manuscripts | also.

SHIU B. B. SHARMA: How is this going to be beneficial to the people this National Fundamental Education Centre and the National Centre for Research in Basic Education?

MR. CHAIRMAN: That relates to the previous question.

ग्रगले ग्राम चुनाव के लिये निर्वाचन क्षेत्रों का , परिसीमन

*२८५. श्री नवाब सिंह चौहान : ना गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या सरकार ग्रगले चुनाव के लिये निर्वाचन क्षेत्रों का पुनः परिसीमन करने का विचार रखती है; यदि हां तो यह काम कब ग्रीर किस रूप में किया जायेगा ?

t [Delimitation of Constituencies for next General Election

•285. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for HoMi. AFFAIRS be pleased to state whether' Government propose to delimit the constituencies again for the next General Elections and if so, when and in what wav'l

गह-कार्य मंत्रालय (ओ बी० मंत्री दातार) : राज्य पुनगठन एन० बिल के पारित होकर कान्न वन जाने के बाद, जितनी जल्दी सम्भव हो सकेगा, एक परिसीमन ग्रायोग बनाने का विचार है जो पुनर्गठन के आधार पर निर्वाचन क्षेत्रों का, जहां ग्रावश्यकता हो, पुनः परिसीमन करेगा । ऐसे ग्रायोग के बनाने को व्यवस्था राज्य पूनर्गठन बिल में की जा रही है।

t[THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : As soon as possible after the States Reorganisation Bill has been passed into law, it is proposed to constitute a Delimitation Commission, which will undertake the re-delimitation of constituencies, to the extent to which this may be necessary as a result of reorganisation. Provision for

fEnglish translation.

the constitution of such a Commission is being made in the States Reorganisation Bill.]

to Questions

श्री दवकीनग्वन : राज्य पुनर्गटन बिल इस हाउस में कब ग्रा रहा है ?

SHRI B. N. DATAR: The Bill is under finalisation. It has to be sent to the State Governments and then)t will be introduced in Parliament.

SHRI B. C. GHOSE: What time will all these processes take? That was the question. When does the hon. Minister think that all these processes will be completed?

SHRI B. N. DATAR: As early as possible.

श्री नवाब सिंह चौहान : क्या यह बिल बना करके राज्य सरकारों की राय जानने के लिये भेज दिया गया है ?

SHRI B. N. DATAR: It will be sent very soon. It is in the last stages of finalisation.

SHRI D. NARAYAN: But 'very soon' has no meaning.

MR. CHAIRMAN: They are all trying to anticipate whether al. these things would be completed by the time of the next general elections.

SHRI B. N. DATAR: We have kept that particular date "before us and we are anxious that this should be done in time.

DR. RAGHUBIR SINH: What is the date of the general elections?

SHRI B. N. DATAR: 1957.

DR. RAGHUBIR SINH: May I know if the Election Commission has not laid down a certain time schedu e to be adhered to before the elections can be held and may I know whether this programme can be carried out during this period?

SHRI B. N. DATAR: We have got a time table and we are working as far as possible according to schedule and it is expected that the elections will be held early next year.

श्री कन्ह्रैयालाल दौ० वैद्य : क्या कुछ समाचारपत्रों में जो इस तरह की खबर छपी है वह सच है कि कुछ राज्य सरकारों के मुस्य मंत्रियों ने इलैक्शन की तारीख ग्राबो बढाने की मांग की है ?

SHRI B. N. DATAR: I am not aware of it.

SHRI N. D. M. PRASADARAO: Is it a fact that delimitation of consti-tuenties of Scheduled Castes is still going on?

SHRI B. N. DATAR: So far as that question is concerned, the Government propose to place before Parliament a Bill for amending the Scheduled Castes and Scheduled Tribes Orders. After the Bill is passed into law, that will also be taken into account.

जयपुर के ऐतिहातिक प्रभिलेखों में पाये गये ऐतिहासिक महत्य के काराजात

*२८६. श्री नवाब सिंह चौहान : क्या जिक्का मंत्री यह बताने की कुप्रा करेंगे कि :

(क) क्या यह सच है कि अप्रभी हाल में जयपुर के पुराने अभिलेखों में कुछ मुग़ल-कग्लीन तथा कुछ ऐतिहासिक महत्व के अन्य कजाजात पाये गये हैं ; और

🐀 (ख) यदि हां, तो वह क्या क्या हैं ?

t [PAPERS OF HISTORICAL IMPORTANCE FOUND IN THE OLD HISTORICAL RECORDS OF JAIPUR

•286. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that recently some papers relating to Moghul period and some other papers of historical importance were found among the old historical records of Jaipur; and

(b) if so, what are these papers?]

झिक्ता उपमंत्री (डा॰ के॰ एल॰ श्री-माली) : (क) हां। (ख) ये कागजात मुग्नल वादशाहों के राजपूत राजाओं को लिखे गये आदेश तथा पत्र हैं और इसी काल के ग्रखबार अथवा समाचार चिटिठयां है ।

t[THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes.

(b) These consist of Farmans and letters issued by the Moghul Emperors to the Rajput rulers and *akhbars* or, news letters of the same period.]

श्री नवाब सिंह चौहान : क्या खास ख़ास चीजों को वतलाने की क्रुपा करेंगे, जो वहां प्राप्त हई हैं ?

डा॰ के॰ एल॰ श्रीमाली : उसकी डिटेल्स मेरे पास ग्रभी नहीं है।

क्षा० रघुबीर सिंह : ये चीर्जे कहां हैं और किस की कस्टडी में हैं ?

डा॰ के॰ एल॰ श्रीमाली : मैं ने ग्रभी आप से निवेदन किया कि इन चीजों के रिकार्डस हमारे पास नहीं झादे हैं। राज-स्थान सरकार ने इन चीजों का पता लगाया है ग्रौर उसके लिये एक फैक्ट फाईडिंग कमेटी नियुक्त की गई है, जो सारे मैटसं की जांच करेगी ग्रौर उनके झांकड़े एकत्रित करने की कोशिश करेगी। लेकिन जब तक रिपोर्ट मेरे पास नहीं ज्ञा जाती तब तक मैं इस बारे में कोई बात नहीं बतला सकता हं।

श्री ह॰ प्र॰ सकसेनाः क्या मंत्री महो-दय बतलाने की कृपा करेंगे कि ये काग्रज किस भाषा में हैं ?

डा० के० एल० श्रीमाली : मैं ने ग्रभी निवेदन किया कि इस चीज की जांच की जा रही है। जांच समाप्त हो चुकने के बाद ही मैं कुछ बतला सकता हं।

डा॰ रघुवीर सिंह । इस कमेटी के कौन-कौन मेम्बर हैं ?

tEnglish translation.